HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Jammu)

ORDER

Subject: Nomination for two days Orientation Programme on POCSO Act with reference on SAMVAD's Training Manual on 'Essential Interventions and Skills for Working with Child Sexual Abuse-Introducing Mental Health and Legal Dimensions of Forensics" along with National Judicial Academy's Training Module for Fast Track Special Courts at J&K Police Auditorium, Gulshan Ground Jammu.

Dated: <u>16.12.2025</u> No: 1885 /RG/GS The Judicial Officers, as per Annexure "A" are hereby nominated for participating in the subject programme, which is scheduled to be held on 27^{th} & 28^{th} of December, 2025 at J&K Police Auditorium, Gulshan Ground, Jammu. The nominated Judicial officers shall report in the Auditorium, at 09:30 AM sharp on the scheduled date. By Order. dministration)

79078-108 No:______/RG/GS

Dated: 16.12.2025

Copy of the above forwarded to the:-

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υp	Pr. Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh.
1.	Pr. Secretary to Figure 1. Mrs. Justice
2	Corretary to Hon'ble Mr./Mrs. Susciss
	for information of their Lordship 3
3.	
	Registrar Vigilance, High Court of J&K and Ladakii. Director, J&K Judicial Academy, Srinagar, for information and with the Court of J&K Judicial Academy, Srinagar, for information and with the Court of J&K and Ladakii.
	s to the strong and necessary actions
	for information and ludges of lammu Province.
5.	All the Pr. District and Sessions Judges of Jammu Province.
_	Conserved Judicial Officers.

- 6. Concerned Judicial Officers. 7. CPC e-Court, High Court of J&K and Ladakh, for information and with the request to upload same on the official web site of the High Court.
- 8. Incharge Library, High Court of J&K, and Ladakh, Jammu/Srinagar.

...... for information and maintaining the record of the same.

9. Order File.

(Administration)

Annexure-A

Two days Orientation Programme on:

POCSO Act with reference to SAMVAD's Training Manual on "Essential Interventions and Skills for Working with Child Sexual Abuse-Introducing Mental Health and Legal Dimensions of Forensics":

at J&K Police Auditorium, Gulshan Ground, Jammu

on

27.12.2025 & 28.12.2025

Judicial Officers of Jammu Province I.

S.No	Name of the Officer(Mr/Ms)	Designation
1.	Rajinder Saproo	PDJ, Rajouri
2.	Kalpana Revo	PDJ, Udhampur
3.	Khalil Ahmad	PDJ, Reasi
	Choudhary Gupta	PDJ, Ramban
4.	Ajay Kumar Gupta	Presiding Officer, Fast Track Court, Case
5.	Pardeep Kumar	Land Woman Rane Kalilbali
6.	Amarjit Singh Langeh	Presiding Officer, Fast Track Court, Jammu
7.	Sandeep Kour	Principal Judge, Family Court, Jammu
8.	Amit Kumar Gupta	Chairman, J&K Sales Tax Appellate Tribunal
9.	Arvind Sharma	Addl. District& Sessions Judge, Samba
10.	Bashir Ahmad Munshi	Presiding Officer, Fast Track Court, Doda
	Rajni Sharma	Additional District &Sessions Judge, Anti- Corruption, Jammu
12.	Ahsan-ullah Parvaiz Malik	PDJ, Poonch
13.	Parvin Pandoh	Additional District &Sessions Judge, Kathua
14.	Wajahat Hussain	CJM, Doda
	Pooja Gupta	Secretary DLSA, Reasi
16.	Madhu	Sub-Judge, Bhaderwah
17.	Shabnam Sheikh	Sub-Judge, Ramnagar
18.	Rimpi Rani	Special Mobile Magistrate, Bhaderwah
19.	Sidhant Vaid	Sub-Judge, Katra
20.	Meera Bangotra	Secretary DLSA, Kishtwar
21.	Suhasni Vasisatha	Sub-Judge, Nowshera

22	. Rashi Verma	Munsiff/Addl.Special Mobile Magistrate, Samba
23	. Shilpa Dogra	Addl. Special Mobile Magistrate, Ramban
24	. Neena Thakur	District Mobile Magistrate (T), Kathua
25.	. Himani Parihar	Munsiff, Samba
26	Shafiq Mushtaq Lone	Munsiff/Additional Special Mobile Magistrate, Jammu
27.	Shazia Chowdhary	Addl. Special Mobile Magistrate, Doda
28.	Sonali Sharma	Munsiff, Banihal
29	. Kangana Gupta	Munsiff, Mahanpur, Kathua
30	. Rishabh Koushal	District Mobile Magistrate (T), Udhampur
31	. Jaspreet Kaur	District Mobile Magistrate (T), Poonch